

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI): (a) Yes, Sir. These new promotional fares payable in foreign exchange will come into operation from 1st September, 1974. They are U.S. \$200/- for 15 days and U.S. \$275/- for 21 days unrestricted travel on the domestic sector of Indian Airlines.

(b) It is yet too early to assess the extent of impact which this measure will have on tourist traffic to India, but it is hoped that this measure would stimulate the growth of tourist traffic.

(c) A statement is laid on the table of the House. [Placed in Library. See No. LT 8113/74]

श्री राम शेर प्रसद सिंह : मैं जानना चाहता हूँ कि इस व्यवस्था से सरकार को प्रतिवर्ष कितनी फारेन एक्सचेंज प्राप्त होने की सम्भावना है ?

मैं यह भी जानना चाहता हूँ कि संसार के दूसरे देशों में लंडिंग परमिट कितने दिनों के लिए मिलता है और उस आधार पर हमारे देश में वड़ कितने दिन के लिए मिलता है ?

डा० सरोजिनी महिषी लंडिंग परमिट तो वाइजेटेल एरीमेंट पर अवश्रित होता है। जमा दां देग कान करा हें वीना हो जाता है।

जहां तक विदेशी मुद्रा मिलने का सवाल है, अभी इसके बारे में कुछ नहीं कहा जा सकता है। प्रोमोशनल एयर फ्रेट हमारे देश भी इंडियस कर चुके हैं और हमने भी इसके बारे में प्रयाग करने का विचार किया है।

Selling up of a Holding Company for taking over of sick tea gardens in West Bengal

\*190. SHRI TUNA ORAON: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received a proposal from West Bengal Government to start a holding company to facilities take-over of the sick tea gardens in the State; and

(b) if so the number of tea gardens involved in this proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). The West Bengal Government had sent a proposal in February 1973 for conferring on them powers to take over the management of closed and sick tea gardens in order to secure their proper management. The number of tea gardens involved was not indicated therein.

श्री टुना उरांव : वेस्ट बंगाल गवर्नमेंट ने जो प्रोपोजल भेजे हैं उन में कौन कौन सी बातें निहित हैं और बीमार और बन्द चाय बागान कब तक चालू किए जाएंगे ?

SHRI A. C. GEORGE: As I said earlier the West Bengal Government's proposal is to tackle a situation of quite a few sick and closed tea gardens in that area. As per their suggestion the re-examination of the Tea Act had to be done. We have appointed a Task Force to go into it and the Report of the Task Force is on hand and Government is studying that report. Recently the West Bengal Government suggested that a few tea gardens as an experimental measure may be taken over under DIR and this matter is under examination.

श्री टुना उरांव : ये बागान कब तक चालू किए जाएंगे ?

Member will appreciate that it will not be possible for me to give a precise date in this regard. There are various problems. It is an agricultural item and a study in depth has not to be made covering various aspects of the problem. We have to see whether it is really feasible or not. This has to be examined from the angle of economic feasibility. All these aspects are being looked into.

**SHRI B. K. DASCHOWDHURY:** In view of the proposal sent by the Government of West Bengal for a holding company or the like for the taking over of the sick and closed tea gardens I would like to know specifically from the Minister as to what is the mind of the Government regarding this aspect and further I want to know whether it is a fact that Government will concede the handing over of these sick and closed tea gardens for the private management and private tea plantation industrialists and those who have recently formed a company for the purpose.

**SHRI A. C. GEORGE:** Let me make it quite clear that the West Bengal Government has not suggested any holding company. The thinking of the Ministry of Commerce and the Government of India in the matter of examining the Task Force's recommendations is whether the Tea Act or appropriate legislation should be there incorporating provisions empowering Government to take over management of sick tea gardens. These powers should be analogous to those which are at present contained in the Industries Development and Regulation Act, that is to say, acquiring legal powers to order investigation into the working of tea gardens having factory of their own which is considered sick in terms of the criteria laid down etc. As I said the feasibility and the economic viability, all these aspects, have to be studied.

**SHRI B. K. DASCHOWDHURY:** I seek your protection. I asked whether they will hand over to private management. He has not answered.

**SHRI A. C. GEORGE:** No such decision is made.

**DR. SAROJINI MAHISHI:** Regarding the number suspended, I would like to say that prior to lock out 3 were under suspension and thereafter services of four are terminated and this has no connection with the lock out.

**श्री मधु लिमये :** अध्यक्ष महोदय, अगर आप इजाजत दें, तो मैं प्रश्नों की स्वीकृति के बारे में अपना व्यवस्था का प्रश्न आप के सामने रखूँ। आप ने कहा कि बाद में देखेंगे। मैंने आप के आदेश का पालन किया और बैठ गया।

**अध्यक्ष महोदय :** वह "बाद" कब आयेगा, मैं आप को बताऊँगा। कल आप ने कहा कि आप ने नोटिस दिया हुआ है। मैंने देखा कि वह कल 11-45 बजे आया था।

**श्री मधु लिमये :** मेरा नोटिस पुराना था। अगर मैं स्मरणपत्र भेजता हूँ, तो आप उसी को पकड़ लेते हैं। यह अच्छा तरीका है। मैं रिमाइंडर देना बन्द कर दूँगा।

#### WRITTEN ANSWERS TO QUESTIONS

##### Submission of a Memorandum by Coffee Board Employees regarding certain anomalies in Pay Scales

\*183. **SHRI E. R. KRISHNAN:** Will the Minister of COMMERCE be pleased to state:

(a) whether Employees' Association of Coffee Board have submitted a memorandum to Government requesting for removal of certain anomalies in the pay scales in implementing the recommendations of Third Pay Commission; and